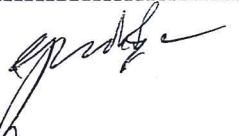

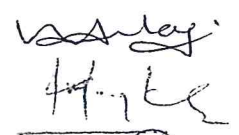
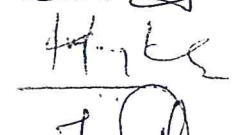
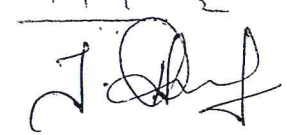


**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/11/2017 AT 10.30 AM**


PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CA/7/2016
NAME OF THE PETITIONER(S) : India Infrastructure Fund
NAME OF THE RESPONDENT(S) : Karaikal Port Pvt Ltd
UNDER SECTION : 98(1) of Companies Act 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	RAJENDRAN RAGHAVAN	Counsel for Indian Bank	
2.	Shona Malvi	Counsel for Petitioner	
3.	V. J. Anand	Counsel for Resp.	
4.	N. P. Vijay Kumar		
5.	DEVESHWAR J For M/s. Shiva Kumar & Suresh	Counsel for Karaikal port	

ORDER

Counsel representing both the parties are present and prayed time for making submissions alongwith connected matters, CP 6/2016 and TCP/174/2016. Time is enlarged at request. Put up on 04.12.2017 at 10.30 A.M.


K Anantha Padmanabha Swamy
Member (Judicial)